

(3)

Hon'ble K. J. Ramam, A.M.

Hon'ble D. K. Agrawal, J.M.

19<sup>2</sup>/<sub>90</sub>

Heard

A D M I T.

Detailed order passed on the  
order sheet of the date

Def  
J.M.

(Sns)

U.M.

A.M.

Hon'ble D. K. Agrawal J.M.

Hon'ble K. J. Ramam A.M.

1<sup>1</sup>/<sub>91</sub>

None appears for the applicant.  
The relief sought for was that the  
respondents be commanded to permit  
the applicant to appear in the Civil  
Services Examination 1990 which has  
already been held. Therefore, the  
claim petition has become  
infructuous. The application is dismissed  
as infructuous without any order as to  
costs.

Def  
J.M.

(Sns)

Def  
J.M.

Recd  
on 2/1/91